

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

16/204/ND/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.02.2018**

**NAME OF THE COMPANY: M/s Ajay Industrial Corporation Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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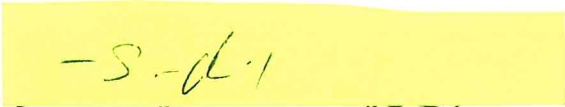
**For the Petitioner:** None

**For the Respondent:** Mr. Manish Raj, Company Prosecutor, ROC, Delhi

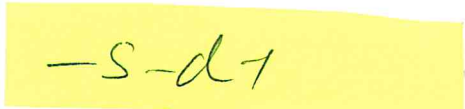
**ORDER**

Report of the ROC has still not been received. Last opportunity is given to them to file the reply.

To come up on 27<sup>th</sup> February, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**